

Notification No.100 / 2022

SITTING ARRANGEMENT – PARTIAL MODIFICATONS

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras **with effect from 25.04.2022.**

Principal Seat at Madras

- I. Hon'ble Mr.Justice M.S.Ramesh will take up Writ Petitions relating to Labour and Service – from the year 2014 to 2016.
- II. Hon'ble Mr.Justice P.D.Audikesavalu will take up Writ Petitions relating to Labour and Service – from the year 2017 to 2019.
- III. Hon'ble Mr.Justice Mohammed Shaffiq will take up Writ Petitions relating to Labour and Service – up to the year 2013.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 21-04-2022

(M.N.SENTHIL KUMAR)
REGISTRAR (JUDICIAL)